BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C, P.No. 838/2011

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd September 2017, 10.30 A.M

Name of the Company	Dr. Pramod Kanoi & Ors -Vs- Anudarsh Properties (P)		
Under Section	397/398	Kard a 1	in gill
No. Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
2. Aimon 3. Amrila 4. Nubaru	Bhattacliphie. Abdulba. I al chatteir Branik Branik K. M. Jan.	Advocal. n Fer petin tee	for the 22/9/
A Mr.	A. P. Gomes	Adu & for	sor RE
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ORDER

The Ld. PCS on behalf of the petitioner is present and the Ld. Counsels on behalf of the Respondent Nos. 2, 3,4,5, and 6 are present.

Heard both the parties.

The parties are directed to submit their written statements on the next date of hearing.

List on 13-11-2017 for hearing.

(Jinan KR) Member(J)